

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 27492/2025

BHUPENDRA SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 129647/2025 - CONDONATION OF DELAY IN FILING, IA No. 129648/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 129649/2025 - EXEMPTION FROM FILING O.T. AND IA No. 129646/2025 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 22-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Petitioner(s): Mr. P.V. Yogeswaran, Adv.
Mr. Ashish Kumar Upadhyay, AOR
Ms. Maitri Goel, Adv.
Ms. Kandha Prabhu, Adv.

For Respondent(s): Mr. Ashutosh Yadav, AOR
Ms. Smita Singh Deo, Adv.
Mr. Gaurav Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23rd May, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)